## GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA STARRED QUESTION NO. 332 ANSWERED ON – 24/03/2025

## LACK OF FACILITIES FOR QUALITY EDUCATION

†\*332. Shri Ram Shiromani Verma:

Will the Minister of EDUCATION be pleased to state:

(a) whether the Government is aware about the lack of modern infrastructure, basic facilities and access to modern teaching equipments to provide high quality education to the children in the Government schools and Government aided schools of the remote and rural areas of Uttar Pradesh particularly in the aspirational districts of Shravasti and Balrampur;

(b) if so, the details thereof and the steps taken by the Government in the aspirational districts of Shravasti and Balrampur to address the said issues;

(c) whether any efforts have been made/are being made by the Government to construct roads in villages which do not have any road for the children to reach the said schools; and

(d) the steps being taken by the Government to find a permanent solution for the waterlogging problems in the Government schools during the rainy season which causes great difficulty to the children in commuting and studying?

## A N S W E R MINISTER OF EDUCATION (SHRI DHARMENDRA PRADHAN)

(a) to (d): A Statement is laid on the Table of the House.

## STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 332 ANSWERED ON 24<sup>TH</sup> MARCH, 2025 ASKED BY SHRI RAM SHIROMANI VERMA, HON'BLE MEMBER OF PARLIAMENT REGARDING LACK OF FACILITIES FOR QUALITY EDUCATION

(a) to (d): The Department of School Education and Literacy is implementing an integrated centrally sponsored scheme for School education- Samagra Shiksha with effect from the year 2018-19. The Scheme is aligned with the recommendations of the National Education Policy (NEP) 2020 and aims to ensure that all children have access to quality education with an equitable and inclusive classroom environment, which takes care of their diverse background, multilingual needs, different academic abilities and makes them active participants in the learning process.

Under Samagra Shiksha, financial assistance is provided to the States/UTs including Uttar Pradesh for creation and augmentation of infrastructure facilities to strengthen the existing school infrastructure. The requirement of infrastructural facilities in schools are worked out every year by the respective State/Union Territory depending on their need and priority and reflected in their Annual Work Plan & Budget (AWP&B) proposals. These plans are then appraised and approved by the Project Approval Board (PAB) in the Department in consultation with the States and Union Territories as per the programmatic and financial norms of the scheme, physical and financial progress of works sanctioned earlier and availability of budgetary resources.

As informed by the Government of Uttar Pradesh, the State Government launched the Operation Kayakalp program in the State, which focuses on renovating and creating child- and Divyang-friendly infrastructure in all Government primary, upper primary and composite schools of Uttar Pradesh. Under this program, key parameters such as toilets (including CWSN-friendly), safe drinking water, electricity, classroom furniture, and boundary walls are covered.

As a result of this large-scale initiative, the average saturation of the key parameters across schools has increased. Furthermore, *Operation Kayakalp* has been implemented across all districts of Uttar Pradesh, including aspirational districts like **Shravasti and Balrampur**, where infrastructure development has been a priority. In the districts of Shravasti and Balrampur, the saturation levels for the key parameters have reached **92% and 94%**, respectively, ensuring that even the most underdeveloped

regions benefit from improved educational facilities. Through this initiative, the Government aims to create a more inclusive, safe, and well-equipped learning environment for all children, particularly those with special needs, thereby fostering better educational outcomes across the state.

Further, education is a subject in the Concurrent list of the Constitution and most of the schools come under the administrative domain of the concerned States and UTs which are the appropriate Government under the Right of Children to Free and Compulsory Education (RTE) Act, 2009, and have the responsibility and mandate to provide infrastructure in schools in accordance with the norms laid down in the Schedule to the RTE Act, 2009 and as per respective State RTE Rules. Further, the State/UT Governments are also responsible to provide ease of access to schools and remove all the infrastructural barriers that may hamper/restrict the students' access to schools.

As informed by the Government of Uttar Pradesh, instructions have been given to take action regarding filling of soil and making arrangements for drainage in the school premises under MNREGA in the Govt. schools of the State.

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